Third Series, No.1

<u>Monday, February 10, 1964</u> Magha 21, 1885 (Saka)

# LOK SABHA DEBATES

Seventh Session (Third Lok Sabha)



LOK SABHA SECRETARIAT New Delhi

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Alagesan, Shri O. V. (Chingleput).	Basumatari, Shri D. (Goalpara).						
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Alvares, Shri Peter Augustus (Panjim).	Bateshwar Singh, Shri (Giridih). Berwa, Shri Onkar Lal (Kotah).						
Aney, Dr. M. S. (Nagpur).	Besra, Shri Satyacharan (Dumka).						
Anjanappa, Shri B. (Nellore).	Bhagat, Shri Balirath (Shahabad).						
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Arunachalam, Shri N. (Ramanathapu- ram).							
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Babunath Singh, Shri (Surguja).	Bhargava, Shri M. B. L. (Ajmer). Bhatkar, Shri Laxmanrao Shrawanji (Khamgaon).						
Bade, Shri Ramchandra Vithal (Khar- gone).							
Badrudduja, Shri (Murshidabad). Bagri, Shri Mani Ram (Hissar).	Bhattacharya, Shri Dinen (Seram- pore).						
Bajaj, Shri Kamalnayan (Wardha).	Bhattacharyya, Shri C. K. (Raiganj).						
Bakliwal, Shri Mohanlal (Drug).	Bhattacharyya, Shri C. K. (Raiganj). Bhawani, Shri Lakhmu (Bastar).						
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Balakrishnan, Shri S. C. (Koilpatti).	Biren Dutta, Shri (Tripura West).						
Balmiki, Shri K. L. (Khurja).	Birendra Bahadur Singh, Shri (Raj-						
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Barkataki, Shrimati Renu <b>ka Devi</b> (Barpeta).	(Almora).						
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### B-contd.

- Brij Basi Lal, Shri (Faizabad).
- Brij Raj Singh, Shri (Jhalawar).
- Brij Raj Singh, Shri (Bareilly).
- Buta Singh, Shri (Moga).

### С

- Chakravartty, Shrimati Renu (Barrackpore).
- Chakraverti, Shri P. R. (Dhanbad).
- Chanda, Shrimati Jyotsna (Cachar).
- Chandak, Shri B. L. (Chindwara).
- Chandrabhan Singh, Shri (Bilaspur).
- Chandrasekhar, Shrimati M. (Mayuram).
- Chandriki, Shri Jagannathrao Venkatarao (Raichur).
- Chattar Singh, Shri (Chamba).
- Chatterjee, Shri H. P. (Nabadwip).
- Chatterjee, Shri N. C. (Burdwan).
- Chaturvedi, Shri S. N. (Firozabad),

Chaudhary, Shri Yudhvir Singh (Mahendragarh).

- Chaudhry, Shri C. M. (Mahua).
- Chaudhuri, Shri D. S. (Mathura).
- Chaudhuri, Shrimati Kamala (Hapur). Chaudhuri, Shri Sachindra Nath (Ghatal).
- Chaudhuri, Shri Tridib Kumar (Berhampur).
- Chavan, Shri D. R. (Khard).
- Chavan, Shri Y. B. (Nasik).
- Chavda, Shrimati Zohraben (Banaskantha).
- Chuni Lal, Shri (Ambala).

### D

- Dafle, Shri Vijayasinhrao Pamrao (Miraj).
- Daji, Shri Homi F. (Indore).
- Daljit Singh, Shri (Una).
- Das, Dr. Mono Mohon (Ausgram).
- Das, Shri Basanta Kumar (Contai).
- Das, Shri Nayantara (Jamui).
- Das, Shri Sudhansu (Diamond Harbour).

# D-contd.

- Dasappa, Shri H. C. (Bangalore).
- Dasaratha Deb, Shri (Tripura East).
- Dass, Shri C. (Tirupathi).
- Deo, Shri P. K. (Kalahandi).
- Deo, Shri Vijaya Bhushan Singh (Raigarh).
- Deo Bhanj, Shri P. C. (Bhubaneswar).
- Desai, Shri Morarji (Surat).
- Deshmukh, Dr. Panjabrao S. (Amravati).
- Deshmukh, Shri B. D. (Aurangabad).
- Deshmukh, Shri Shivaji Rao Shankar Rao (Parbhani).
- Dey, Shri S. K. (Nagaur).
- Dhaon, Shri B. K. (Lucknow).
- Dharmalingam, Shri R. (Tiruvannamalai).
- Dhuleshwar Meena, Shri (Udaipur).
- Dighe, Shri Bhaskar Narayan (Kolaba).
- Dinesh Singh, Shri (Salon).
- Dixit, Shri G. N. (Etawah).
- Dubey, Shri Rajaram Giridharilal (Bijapur North).
- Dwivedi, Shri Mannoo Lal (Hamirpur).
- Dwivedi, Shri Surendranath (Kendrapara).

### E

- Elayaperumal, Shri L. (Tirukoilur).
- Elias, Shri Mohammad (Howrah).
- Ering, Shri D. (Nominated—North East Frontier Tract).

### F

Firodia, Shri Motilal Kundanmal (Ahmednagar).

- Gaekwad, Shri Fatehsinhrao Pratabsinhrao (Baroda).
- Gahmari, Shri Vishwanath Singh (Ghazipur).
- Gajraj Singh, Shri (Gurgaon).
- Ganapati Ram, Shri (Machhlishahr).
- Gandhi, Shri V. B. (Bombay City Central South).
- Ganga Devi, Shrimati (Mohanlalganj).
- Gayatri Devi, Shrimati (Jaipur).
- Ghosh, Shri Atulya (Asansol).
- Ghosh, Shri N. R. (Jalpaiguri).
- Ghosh, Shri P. K. (Ranchi East).
- Ghyasuddin Ahmad, Shri (Dhubri).
- Gokaran Prasad, Shri (Misrikh).
- Goni, Shri Abdul Ghani (Jammu and Kashmir).
- Gopalan, Shri A. K. (Kasergod).
- Gounder, Shri R. Muthu (Tiruppattur).
- Govind Das, Dr. (Jabalpur).
- Guha, Shri Arun Chandra (Barasat).
- Gulshan, Shri Dhanna Singh (Bhatinda).
- Gupta, Shri Badshah (Mainpuri).
- Gupta Shri Indrajit (Calcutta South West).
- Gupta, Shri Kashi Ram (Alwar).
- Gupta, Shri Priya (Katihar).
- Gupta, Shri Ram Ratan (Gonda).
- Gupta, Shri Shiv Charan (Delhi Sadar).

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### H-contd.

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- Hem Raj, Shri (Kangra).
- Himatsingka, Shri Prabhu Dayal (Godda).
- Himmatsinhji, Shri (Kutch).
- Hukam Singh, Shri (Patiala).

# I

Imbichibava, Shri E. K. (Ponnani). Iqbal Singh, Shri (Ferozepore).

### J

- Jadhav, Shri Madhavrao Laxmanrao (Malegaon).
- Jadhav, Shri Tulshidas (Nanded).
- Jagjivan Ram, Shri (Sasaram).
- Jain, Shri A. P. (Tumkur).
- Jaipal Singh, Shri (Ranchi West).
- Jamunadevi, Shrimati (Jhabua).
- Jayaraman, Shri A. (Wandiwash).
- Jedhe, Shri Gulabrao Keshavrao (Baramati).
- Jena, Shri Kanhu Charan (Bhadrak).
- Jha, Shri Yogendra (Madhubani).
- Joshi, Shri Anand Chandra (Sidhi).
- Joshi, Shrimati Subhadra (Balrampur).
- Jyotishi, Shri Jwala Prasad (Sagar).

### ĸ

Kabir, Shri Humayun (Basirhat).

- Kachhavaiya, Shri Hukam Chand (Dewas).
- Kadadi, Shri Madeppa Bandappa (Sholapur).
- Kajrolkar, Shri Sadoba Narayan ( Bombay City Central North).
- Kakkar, Shri Gauri Shankar (Fatehpur).
- Kamath, Shri Hari Vishnu (Hoshangabad).
- Kamble, Shri T. D. (Latur).

- Hajarnavis, Shri R. M. (Bhandara).
- Hansda, Shri Subodh (Jhargram).
- Hanumanthiah, Shri K. (Bangalore City).
- Haq, Shri M. M. (Akola).
- Harvani, Shri Ansar (Bisauli).
- Hazarika, Shri J. N. (Dibrugarh).
- Heda, Shri Harish Chandra (Nizamabad).

# K-contd.

- Kanakasabai, Shri R. (Chidambaram).
- Kandappan, Shri S. (Tiruchengode).
- Kanungo, Shri Nityanand (Cuttack).
- Kappen, Shri Cherian J. (Muwattupuzha).
- Kapur Singh, Shri (Ludhiana).
- Kar, Shri Prabhat (Hooghly).
- Karni Singhji, Shri (Bikaner).
- Karuthiruman, Shri P. G. (Gobichettipalayam).
- Kayal, Shri Paresh Nath (Joynagar).
- Kedaria, Shri Chhaganlal (Mandvi).
- Keishing, Shri Rishang (Outer Manipur).
- Kesar Lal, Shri (Sawai Madhopur).
- Khadilkar, Shri R. K. (Khed).
- Khan, Dr. Purnendu Narayan (Uluberia).
- Khan, Shri Osman Ali (Anantapur).
- Khan, Shri Shahnawaz (Meerut).
- Khanna, Shri Mehr Chand (New Delhi).
- Khanna, Shri Prem Kishan (Kaimganj).
- Kindar Lal, Shri (Hardoi).
- Kisan Veer, Shri (Satara).
- Kohar, Dr. (Phulbani).
- Kotoki, Shri Liladhar (Nowgong).
- Koujalgi, Shri H. V. (Belgaum).
- Koya, Shri C. H. Mohammad (Kozhikode).
- Kripa Shankar, Shri (Domariaganj).
- Kripalani, Shri J. B. (Amroha).
- Krishna, Shri M. R. (Paddapalli).
- Krishnamachari, Shri T. T. (Tiruchendur).
- Krishnapal Singh, Shri (Jalesar).
- Kumaran, Shri M. K. (Chirayinkil).
- Kunhan, Shri P. (Palghat).
  - Kureel, Shri Baij Nath (Rae Bareili).

### L

Lahri Singh, Shri (Rohtak).

Lakhan Dass, Shri (Shahjahanpur).

# L-contd.

- Lakshmikanthamma, Shrimati T. (Khammam).
- Lalit Sen, Shri (Mandi).
- Laskar, Shri Nihar Ranjan (Karimganj).
- Laxmi Bai, Shrimati Sangam (Vicarabad).
- Laxmi Dass, Shri (Miryalguda).
- Lohia, Dr. Ram Manohar (Farrukhabad).
- Lonikar, Shri R. N. Yadav (Jalna).

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- Mahadeo Prasad, Shri (Bansgaon).
- Mahadeva Prasad, Dr. (Maharajganj).
- Mahananda, Shri Hrushikesh (Bolangir).
- Mahato, Shri Bhajahari (Purulia).
- Mahida, Shri Narendra Singh (Anand).
- Mahishi, Dr. Sarojini (Dharwar North).
- Mahtab, Shri Hare Krushna (Angul).
- Maimoona Sultan, Shrimati (Bhopal).
- Majithia, Shri Surjit Singh (Taran Taran).
- Malaichami, Shri M. (Periyakulam).
- Malaviya, Shri Keshav Dev (Basti).
- Malhotra, Shri Inder J. (Jammu and Kashmir).
- Malliah, Shri U. Srinivasa (Udipi).
- Mallick, Shri Rama Chandra (Jajpur).
- Manaen, Shri T. (Darjeeling).
- Mandal, Dr. P. (Vishnupur).
- Mandal, Shri Bhupendra Narayan (Saharsa).
- Mandal, Shri Jiyalal (Khagaria).
- Mandal, Shri Y. P. (Jainagar).
- Maniyangadan, Shri Mathew (Kottayam).
- Manoharan, Shri K. (Madras South).
- Mantri, Shri Dwarkadas (Bhir).
- Marandi, Shri Iswar (Rajmahal).
- Maruthiah, Shri P. (Melur).

M-contd.

- Masani, Shri M. R. (Rajkot).
- Masuriya Din, Shri (Chail).
- Matcharaju, Shri M. (Narasipatnam).
- Mate, Shri Kure (Tikamgarh).
- Mathur, Shri Harish Chandra (Jalore).
- Maurya, Shri B. P. (Aligarh).
- Mehdi, Shri S. Ahmad (Rampur).
- Mehrotra, Shri Braj Behari (Bilhaur).
- Mehta Shri Jaswantraj (Pali).
- Mehta, Shri Jashvantrai N. (Bhavnagar).
- Melkote, Dr. G. S. (Hyderabad).
- Mengi, Shri Gopal Datt (Jammu and Kashmir).
- Menon, Shri Panampilli Govinda (Mukundapuram).
- Menon, Shri V. K. Krishna (Bombay City North).
- Minimata, Shrimati Agamadas Guru (Baloda Bazar).
- Mirza, Shri Bakar Ali (Warrangal).
- Mishra, Shri Bibhuti (Motihari).
- Mishra Shri Bibudhendra (Puri).
- Mishra, Shri Mathura Prasad (Begusarai).
- Misra, Dr. Udaikar (Jamshedpur).
- Misra, Shri Mahesh Dutta (Khandwa).
- Misra, Shri Shyam Dhar (Mirzapur).
- Mohammad Yusuf, Shri (Siwan).
- Mohan Swaroop, Shri (Pilibhit).
- Mohanty, Shri Gokulanand (Balasore).
- Mohiuddin, Shri Ahmed (Secunderabad).
- Mohsin, Shri F. H. (Dharwar South). Morarka, Shri Radhyeshyam Ram-
- kumar (Jhunjhunu). More Shri Krishnaji Laxman (Hat-
- More, Shri Krishnaji Laxman (Hatkanangle).
- More, Shri Shankarao Shantaram (Poona).

Muhammad Ismail, Shri (Manjeri).

Mukane, Shri Yeshwantrao Martandrao (Bhiwandi).

### M-contd.

- Mukerjee, Shri H. N. (Calcutta Central).
- Mukerjee, Shrimati Sharda (Ratnagiri).
- Munzni, Shri David (Lohardaga).
- Murli Manohar, Shri (Balia).
- Murmu, Shri Sarkar (Balurghat).
- Murthy, Shri B. S. (Amalapuram).
- Murti, Shri M. S. (Anakapalle).
- Musafir, Shri Gurmukh Singh (Amritsar).
- Muthiah, Shri P. (Tirunelveli).
- Muzaffar Husain, Shri N. (Moradabad).

### N

- Naidu, Shri V. Govindasamy (Tiruvallur).
- Naik, Shri D. J. (Panchmahals).
- Naik, Shri Maheswar (Mayurbhanj).
- Nair, Shri N. Sreekantan (Quilon).
- Nair, Shri P. K. Vasudevan (Ambalapuzha).
- Nallakoya, Shri Koyilat (Nominated— Laccadive, Minicoy and Amindivi Islands).
- Nambiar, Shri Ananda (Tiruchirapalli).
- Nanda, Shri Gulzarilal (Sabarkantha).
- Naskar, Shri P. S. (Mathurapur).
- Nath Pai, Shri (Rajapur).
- Nayak, Shri Mohan (Bhanjanagar).
- Nayar, Dr. Sushila (Jhansi).
- Nehru, Shri Jawaharlal (Phulpur).
- Nesamony, Shri A. (Nagercoil).
- Nigam, Shrimati Savitri (Banda).
- Niranjan Lal, Shri (Nominated-Andaman and Nicobar Islands).

## 0

- Omkar Singh, Shri (Budaun).
- Oza, Shri Ghanshyamlal (Surendranagar).

### P

Paliwal, Shri Tika Ram (Hindaun). Pande, Shri Kashi Nath (Hata).

# P-contd.

- Pandey, Shri R. S. (Guna).
- Pandey, Shri Sarjoo (Rasra).
- Pandey, Shri Vishwa Nath (Salempur).
- Panna Lal, Shri (Akbarpur).
- Pant, Shri K. C. (Naini Tal).
- Paradhi, Shri Bhølaram (Balaghat).
- Paramasivan, Shri S. K. (Erode).
- Parashar, Shri V. C. (Shivpuri).
- Patel, Shri Chhotubhai M. (Broach).
- Patel, Shri Man Sinh P. (Mehsana).
- Patel, Shri Nanubhai N. (Bulsar).
- Patel, Shri Purushottamdas R. (Patan).
- Patel, Shri Rajeshwar (Hajipur).
- Patil, Shri Deorao Shioram (Yeotmal).
- Patil, Shri J. S. (Jalgaon).
- Patil, Shri Madhaorao Bhagwantrao (Ramtek).
- Patil, Shri S. B. (Bijapur South).
- Patil, Shri S. K. (Bombay City South).
- Patil, Shri T. A. (Osmanabad).
- Patil, Shri V. T. (Kolhapur).
- Patil, Shri Vasantrao Lakhagounda (Chikodi).
- Patnaik, Shri Baishnab Charan (Dhenkanal).
- Pattabhi Raman, Shri C. R. (Kumbakonam).
- Pattnayak, Shri Kishen (Sambalpur).
- Pillai, Shri Nataraja (Trivandrum).
- Pottekatt, Shri S. K. (Tellicherry).
- Prabhakar, Shri Naval (Delhi-Karol Bagh).
- Pratap Singh, Shri (Sirmur).
- Prithvi Raj, Shri (Dausa).
- Puri, Shri D. D. (Kaithal).

### R

Raghavan, Shri A. V. (Badagara). Raghunath Singh, Shri (Varanasi). Raghuramaiah, Shri K. (Guntur).

### E-ontd.

- Rai, Shrimati Sahodra Bai (Damoh).
- Raj Bahadur, Shri (Bharatpur).
- Raja, Shri Chittaranjan (Junagadh).
- Rajaram, Shri K. (Krishnagiri).
- Rajdeo Singh, Shri (Jaunpur).
- Raju, Shri D. Balarama (Narasapur).
- Raju, Dr. D. S. (Rajahmundry).
- Rajyalaxmi, Shrimati Lalita (Aurangabad).
- Ram, Shri T. (Sonbarsa).
- Ram Sewak, Shri (Jalaun).
- Ram Singh, Shri (Bahraich).
- Ram Subhag Singh, Dr. (Bikramganj).
- Ram Swarup, Shri (Robertsganj).
- Ramabadran, Shri T. D. (Cuddalore).
- Ramakrishnan, Shri P. R. (Coimbatore).
- Ramanathan Chattiar, Shri (Karur). Ramaswamy, Shri S. V. (Salem).
- Ramaswamy, Shri V. K. (Namakkal).
- Ramdhani Das, Shri (Nawada),
- Rameshwaranand, Shri (Karnal).
- Rampure, Shri Mahadevappa (Gulbarga).
- Ramshekhar Prasad Singh, Shri (Chapra).
- Rananjai Singh, Shri (Musafirkhana).
- Rane, Shri Shivram Rango (Buldana).
- Ranga, Shri N. G. (Chittoor).
- Ranga Rao, Shri R. V. G. K. (Cheepurupalli).
- Ranjit Singh, Shri (Sangrur).
- Rao, Shri P. Hanumanth (Medak).
- Rao, Shri J. Ramapathi (Karimnagar).
- Rao, Shri Jaganatha (Nowrangpur).
- Rao, Shri S. V. Krishnamoorthy (Shimoga).
- Rao, Dr. K. L. (Vijayawada)
- Rao, Shri E. Madhusudan (Mahbubabad).
- Rao, Shri J. B. Muthyal (Mahbubnagar).

-contd.

- Rao, Shri B. Rajagopala (Srikakulam).
- Rao, Shri J. Rameshwar (Gadwal).
- Rao, Shri M. Thirumala (Kakinada).
- Rattan Lal, Shri (Banswara).
- Raut, Shri Bhola (Bettiah).
- Rawandale, Shri Chudaman Ananda (Dhulia).
- Ray, Shrimati Renuka (Malda).
- Reddi, Dr. B. Gopala (Kavali).
- Reddi, Shri Ravi Narayan (Nalgonda).
- Reddiar, Shri R. V. (Tindivanam).
- Reddy, Shri C. L. Narasimha (Rajampet).
- Reddy, Shri G. Narayan (Adilabad).
- Reddy, Shri G. Yallamanda (Markapur).
- Reddy, Shri K. C. (Chikballapur).
- Reddy, Shri K. V. Ramakrishna (Hindupur).
- Reddy, Shri Y. Eswara (Cuddapah).
- Reddy, Shrimati Yashoda (Kurnool).
- Roy, Dr. Saradish (Katwa).
- Roy, Shri Biswanath (Deoria).

# s

- Sadhu Ram, Shri (Phillaur).
- Saha, Dr. Sisir Kumar (Birbhum).
- Sahu, Shri Rameshwar (Rosera).
- Saigal, Shri Amar Singh (Janjgir).
- Samanta, Shri S. C. (Tamluk).
- Samnani. Shri Nazir Hussain (Jammu and Kashmir).
- Sanji Rupji, Shri (Nominated-Dadra and Nagar Haveli).
- Saraf, Shri Sham Lal (Jammu and Kashmir).
- Sarma, Shri A. T. (Chatrapur).
- Satyabhama Devi, Shrimati (Jahanabad).
- Satyanarayana, Shri Biddika (Parvathipuram).
- Scindia, Shrimati Vijaya Raje (Gwalior).

## S-contd.

- Sen, Dr. Ranendra Nath (Calcutta-East).
- Sen, Shri Asoke K. (Culcutta-North West).
- Sen, Shri Phani Gopal (Purnea).
- Seth, Shri Bishanchander (Etah).
- Sezhiyan, Shri Era (Perambalur).
- Shah, Shri Manabendra (Tehri Garhwal).
- Shah, Shri Manubhai (Jamnagar).
- Shah, Shrimati Jayaben (Amreli).
- Shakuntala Devi, Shrimati (Banka).
- Sham Nath, Shri (Delhi—Chandni Chowk).
- Shankaraiya, Shri M. (Mysore).
- Sharma, Shri Anant Prasad (Buxar).
- Sharma, Shri Diwan Chand (Gurdaspur).
- Sharma, Shri K. C. (Sardhana).
- Shashank Manjari, Shrimati (Palamau).
- Shashi Ranjan, Shri (Pupri).
- Shastri, Shri Lal Bahadur (Allahabad).
- Shastri, Shri Prakash Vir (Bijnor).
- Shastri, Shri Rama Nand (Ramasanehighat).
- Sheo Narain, Shri (Bansi).
- Shinde, Shri Annasaheb (Kopargaon).
- Shivananjappa, Shri M. K. (Mandya).
- Shree Narayan Das, Shri (Darbhanga).
- Shrimali, Dr. K. L. (Bhilwara).
- Shyam Kumari Devi, Shrimati (Raipur).
- Shyamshah, Shri Lal (Chanda)
- Siddananjappa, Shri H. (Hassan).
- Siddhanti, Shri Jagdev Singh (Jhajhar).
- Siddiah, Shri S. M. (Chamarajanagar).
- Sidheswar Prasad, Shri (Nalanda).
- Singh, Dr. Basant Narain (Hazaribagh).
- Singh, Shri Ajit Pratap (Pratapgarh).

S-contd.

- Singh, Shri Digvijaya Narain (Muzaffarpur).
- Singh, Shri Jai Bahadur (Ghosi).
- Singh, Shri Krishna Kanta (Maharajganj).
- Singh, Shri S. T. (Inner Manipur).
- Singh, Shri Yuvraj Dutta (Shahabad).
- Singha, Shri Govinda Kumar (Midnapore).
- Singha, Shri Yagnya Narain (Sundergarh).
- Singhvi, Dr. L. M. (Jodhpur).
- Sinha, Shri Banarsi Prasad (Monghyr).
- Sinha, Shrimati Ramdulari (Patna).
- Sinha, Shri Satya Narayan (Samastipur). -
- Sinha, Shrimati Tarkeshwari (Barh).
- Sinhasan Singh, Shri (Gorakhpur).
- Sivappraghassan, Shri K. (Pondicherry).
- Sivasankaran, Shri P. (Sriperumbudur).
- Solanki, Shri Parvinsinh Natavarsinh (Kaira).
- Sonavane, Shri T. H. (Pandharpur).
- Soundaram Ramachandran, Shrimati T. S. (Dindigul).
- Soy, Shri Hari Charan (Singhbhum).
- Srinivasan, Dr. P. (Madras North).
- Subbaraman, Shri N. M. R. (Madurai).
- Subramaniam, Shri C. (Pollachi).
- Subramanyam, Shri Tekur (Bellary).
- Sumat Prasad, Shri (Muzaffarnagar).
- Sunder Lal, Shri (Saharanpur).
- Surendra Pal Singh, Shri (Bulandshahr).
- Surya Prasad, Shri (Bhind).
- Swamy, Shri M. N. (Ongole).
- Swamy, Shri M. P. (Tenkasi).
- Swamy, Shri M. V. (Masulipatnam).
- Swamy, Shri Shivamurthy Siddappa (Koppal).

### S-contd.

- Swaran Singh, Shri (Jullundur).
- Swell, Shri G. G. (Assam—Autonomous Districts).

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- Tahir, Shri Mohammad (Kishanganj).
- Tan Singh, Shri (Barmer).
- Tantia, Shri Rameshwar (Sikar).
- Thengondar, Shri M. G. (Nagpattinam).
- Thevar, Shri V. Vairava (Thanjavur).
- Thimmaiah, Shri Dodda (Kolar).
- Thomas, Shri A. M. (Ernakulam).
- Tiwary, Shri Dwarka Nath (Gopalganj).
- Tiwary, Shri Kamal Nath (Bagaha).
- Tiwary, Shri Ram Sahai (Khajuraho).

Tripathi, Shri Krishna Deo (Unnao). Trivedi, Shri Uma Shankar (Mand-

- saur).
- Tula Ram, Shri (Ghatampur).
- Tyagi, Shri Mahavir (Dehra Dun).

## U

Uikey, Shri M. G. (Mandla).

Ulaka, Shri Ramachandra (Koraput).

- Umanath, Shri R. (Pudukkottai).
- Upadhyaya, Shri Shiva Dutt (Rewa).
- Utiya, Shri Buddhu Singh (Shahdol).

# v

- Vaishya, Shri Muldas Bhudardas (Sabarmati).
- Valvi, Shri Laxman Vedu (Nandurbar).
- Varma, Shri Manikyalal (Chittorgarh).
- Varma, Shri Ravindra (Thiruvalla).
- Veerabasappa, Shri S. (Chitradurga).
- Veerappa, Shri Ramachander (Bidar).
- Venkaiah, Shri Kolla (Tenali).

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### V-contd.

- Venkatasubbaiah, Shri Pendekanti (Adoni).
- Verma, Shri Balgovind (Kheri).
- Verma, Shri Krishna Kunwar (Sultanpur).
- Verma, Shri Suraj Lal (Sitapur).
- Vidyalankar, Shri Amar Nath (Hoshiarpur).
- Vijaya Ananda, Shri (Visakhapatnam).
- Vijaya Raje, Shrimati (Chatra).
- Vimla Devi, Shrimati V. (Eluru).
- Virbhadra Singh, Shri (Mahasu).

Vishram Prasad, Shri (Lalganj).

Vyas, Shri Radhelal (Ujjain).

# w

Wadiva, Shri N. M. (Seoni). Warior, Shri K. K. (Trichur). Wasnik, Shri Balkrishna (Gondia).

# ¥

- Yadab, Shri Nagendra Prasad (Sitamarhi).
- Yadav, Shri Ram Harkh (Azamgarh).
- Yadav, Shri Ram Sewak (Bara Banki).
- Yadava, Shri Bhishma Prasad (Kesaria).
- Yajnik, Shri Indulal Kanaiyalal. (Ahmedabad).
- Yashpal Singh, Shri (Kairana).

# LOK SABHA

The Speaker

Sardar Hukam Singh

# The Deputy-Speaker

Shri S. V. Krishnamoorthy Rao

# Panel of Chairmen

Shrimati Renu Chakravartty Shri Surendranath Dwivedy Shri Thirumala Rao Shri R. K. Khadilkar

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Dr. Sarojani Mahishi.

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Secretary

Shri M. N. Kaul, Barrister-at-Law

### GOVERNMENT OF INDIA

### Members of the Cabinet

Prime Minister, Minister of External Affairs and Minister of Atomic Energy-Shri Jawaharlal Nehru. Minister of Home Affairs-Shri Gulzarilal Nanda. Minister of Finance-Shri T. T. Krishnamachari. Minister without portfolio-Shri Lal Bahadur Shastri. Minister of Food and Agriculture-Shri Swaran Singh. Minister of Law-Shri Asoke K. Sen. Minister of Defence-Shri Y. B. Chavan. Minister of Steel, Mines & Heavy Engineering-Shri C. Subramaniam. Minister of Petroleum and Chemicals-Shri Humayun Kabir. Minister of Parliamentary Affairs-Shri Satya Narayan Sinha. Minister of Railways-Shri H. C. Dasappa, Minister of Education-Shri M. C. Chagla, Minister of Labour and Employment-Shri D. Sanjivayya. Ministers of State Minister of Works, Housing & Rehabilitation-Shri Mehr Chand Khanna, Minister of International Trade-Shri Manubhai Shah. Minister of Industry-Shri Nityanand Kanungo. Minister of Shipping in the Ministry of Transport-Shri Raj Bahadur. Minister of Community Development and Cooperation-Shri S. K. Dey. Minister of Health-Dr. Sushila Nayar. Minister of Supply-Shri Jai Sukh Lal Hathi. Minister of State in the Ministry of External Affairs-Shrimati Lakshmi N. Menon. Minister of Defence Production in the Ministry of Defence-Shri K. Raghuramaiah, Minister of State in the Ministry of Petroleum and Chemicals-Shri O. V. Alagesan. Minister of State in the Ministry of Food & Agriculture-Dr. Ram Subhag Singh. Minister of State in the Ministry of Food & Agriculture-Shri A. M. Thomas. Minister of State in the Ministry of Home Affairs-Shri R. M. Hajarnavis. Minister of Irrigation and Power-Dr. K. L. Rao. Minister of Planning-Shri B. R. Bhagat. Deputy Ministers Deputy Minister in the Ministry of Education-Dr. M. M. Das. Deputy Minister in the Ministry of Railways-Shri Shahnawaz Khan, Deputy Minister in the Ministry of Railways-Shri S. V. Ramaswamy. Deputy Minister in the Ministry of Transport and Communications-Shri Ahmed Mohiuddin. 1

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Deputy Minister in the Ministry of Finance-Sprimati Tarkeshwari Sinha.

Deputy Minister in the Ministry of Works, Housing and Rehabilitation-Shrft P. S. Naskar.

Deputy Minister in the Ministry of Community Development and Cooperation—Shri B. S. Murthy.

Deputy Minister in the Ministry of Education-Shrimati Soundaram Ramachandran.

Deputy Minister in the Ministry of Defence-Shri D. R. Chavan.

Deputy Minister in the Ministry of Labour and Employment and for Planning-Shri C. R. Pattabhi Raman.

Deputy Minister in the Ministry of Home Affairs-Shrimati M. Chandrasekhar. Deputy Minister in the Department of Supply-Shri Jaganatha Rao.

Deputy Minister in the Ministry of Information and Broadcasting-Shri Sham Nath.

Deputy Minister in the Ministry of Health-Dr. D. S. Raju.

Deputy Minister in the Ministry of External Affairs-Shri Dinesh Singh.

Deputy Minister in the Ministry of Law-Shri Bibhudhendra Misra.

Deputy Minister in the Department of Posts and Telegraphs-Shri B. Bhagavati.

Deputy Minister in the Ministry of Community Development and Co-operation—Shri Shyam Dhar Misra.

Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering-Shri Prakash Chandra Sethi.

Deputy Minister in the Ministry of Labour and Employment—Shri Ratanlal Kishorilal Malaviya.

Deputy Minister in the Ministry of Education-Shri Bhakt Darshan.

# Parliamentary Secretaries

Parliamentary Secretary to the Minister of Food and Agriculture—Shri Shinde. Parliamentary Secretary to the Minister of External Affairs—Shri D. Ering.

Parliamentary Secretary to the Minister of External Affairs-Shri S. C. Jamir.

Parliamentary Secretary to the Minister of Irrigation and Power-Shri S. A. Mehdi.

Parliamentary Secretary to the Minister of Steel, Mines and Heavy Engineering-Shri Dodda Thimmaiah.

Parliamentary Secretary to the Minister of Education-Shri M. R. Krishna.

# LOK SABHA DEBATES

Vol. XXV First day of the Seventh Session of the Third Lok Sabha No. 1

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# LOK SABHA

Monday, February 10, 1964/Magha 21, 1885 (Saka).

The Lok Sabha met at fifteen minutes past Twelve of the Clock.

[MR. SPEAKER in the Chair]

### MEMBERS SWORN

Mr. Speaker: Secretary may call out the names of the Members who have come to make and subscribe the oath or affirmation under the Constitution and then the Minister of Parliamentary Affairs may introduce the Members to the House.

Secretary: Shri Y. B. Chavan.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House Shri Y. B. Chavan who has been returned to Lok Sabha from Nasik constituency of Maharashtra in the vacancy caused by the death of Shri Govind Hari Deshpande.

Shri Y. B. Chavan (Nasik).

Secretary: Shri P. C. Barman.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri P. C. Barman who has been returned to Lok Sabha from Cooch Behar constituency of West Bengal in the vacancy caused by the death of Shri Debendra Nath Karjee.

Shri P. C. Barman (Cooch Behar).

Secretary: Shri N. C. Chatterjee.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri N. C. Chatterjee who has been returned to Lok Sabha from Burdwan constituency of West Bengal in the vacancy caused by the election of Shri G. Basu having been declared void.

Shri N. C. Chatterjee (Burdwan).

12.17 hrs.

INTRODUCTION OF MINISTER

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I present to you and through you to this hon. House, Shri D. Sanjivayya who was sworn in by the President as a Minister on the 24th January, 1964. He has assumed the office of Minister of Labour and Employment with effect from that date.

12.18 hrs.

# OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of two of our friends, namely, Rajkumari Amrit Kaur and Thakur Raghuraj Singh.

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[Mr. Speaker]

Rajkumari Amrit Kaur was a Member of the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha during the years 1946 to 1957. She was also Minister of Health during the years 1947 to 1957. She passed away at New Delhi on the 6th February, 1964 at the age of 75.

Thakur Raghuraj Singh was a Member of the Constituent Assembly of India during the years 1947 to 1948. He passed away at Raipur on the 5th February, 1964.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12.20 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE RAILWAY ACCIDENTS COMMITTEE

The Minister of Railways (Shri Dasappa): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Report of the Railway Accidents Committee 1962 (Part II)
- (ii) Summary of Observations and Recommendations contained in Part II of the Report of the Railway Accidents Committee 1962 and Railway Board's comments thereon.
- [Placed in Library. See No. LT-2230/64].

Address by the 4 Vice-President discharging the functions of the President

NOTIFICATIONS REGARDING EMPLOYEES' PROVIDENT FUNDS SCHEME, 1963

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table:—

- (i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:--
  - (a) The Employees' Provident Funds (Twenty-first Amendment) Scheme, 1963, published in Notification No. G.S.R. 1845 dated the 28th November, 1963.
  - (b) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1963, published in Notification No. G.S.R. 1873 dated the 7th December, 1963.
- [Placed in Library. See No. LT-2231/64].
- S. O. 3324 dated the 28th November, 1963 issued under the Employees' Provident Funds (Amendment) Act, 1963.
- [Placed in Library. See No. LT-2232/64].

12·21 hrs.

ADDRESS BY THE VICE-PRESI-DENT, DISCHARGING THE FUNC-TIONS OF THE PRESIDENT

Secretary: Sir, I lay on the Table a copy of the Address by the Vice-President, discharging the functions 5 Address by the MAGHA 21, 1885 (SAKA)

of the President, to both Houses of Parliament assembled together this morning.

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उप-राष्ट्रपतिः संसद के सदस्यगण, संसद् के नए जलास का कार्यभार उठाने के लिए एक बार फिर मैं ग्राप सबका स्वागत करता हं।

२. ग्रभी हाल ही में जो साल खत्म हुया है उसमें भारत की सरकार श्रौर जनता को कुछ एसे मसलों का सामना करना पड़ा जो बड़े श्रौर पेचीदा थे। मगर तरह-तरह की कठिनाइयों श्रौर हकावटों के बावजूद हम श्रपने लक्ष्य की तरफ बराबर बढ़ते रहे हैं, जो यह रहा है कि ग्रपने देश में हम लोकतंत्रीय तरीकों से समाजवादी समाज की स्थापना करें श्रौर ग्रंतर्राष्ट्रीय मामलों में शान्ति ग्रौर सहयोग बनाए रखें।

३. हमारी तीसरी पंचवर्षीय योजना ने तीन वर्षों में जो प्रगति की है उसका मूल्यांकन करने पर योजना कमीशन को पता चला है कि बाकी के दो वर्षों में बहुत बड़ी मंजिल तै करनी है, ग्रौर ग्रगर हम चाहते हैं कि हमारी उम्मीदें पूरी हों तो हम को जी-जान से कोशिश करनी पडेगी ।

४. दोबारा मूल्यांकन करने पर यह जरूरी या कि हम उन क्षेतों में ज्यादा ध्यान देते जिनमें लगता है कि हम अपने लक्ष्य से पीछे रह गए हैं लेकिन इसके माने यह कभी नहीं हैं कि जो प्रगति हमने की है या जो सफलता हमें मिली है उसे हम कम करके देखें या उसकी तरफ से आंखें फेर लें । भौद्योगिक उत्पादन बराबर बढ़ता रहा है । ऐसी आशा की जाती है कि पिछले साल जितना श्रौद्योगिक उत्पादन हुआ या, १६६३-६४ में उससे ७-६ प्रतिशत म्रधिक होगा । कोयला श्रौर इस्पात जैसे बुनियादी उद्योगों में श्रौर प्रगति हुई है । इस्पात के कारखाने लगभग पूरी ताकत से उत्पादन कर रहे हैं । देश के कुछ मागों में जरूर बिजली

# Vice-President, discharging the functions of the President

की कमी महसूस की गई है लेकिन कुल मिला कर ज्यादा बिजली पैदा की गई है श्रौर परि-बहन की कठिनाइयां भी कम हुई हैं। निर्यात से हमारी ग्रामदनी बढ़ी है ग्रौर हमारे मिव देश हमें जो बाहरी सहायता देते रहे हैं उससे हमारे विदेशी मुद्रा-कोष की हालत सुधरी है ग्रौर देश को जो ग्रदायगियां करनी हैं उनके कारण पिछले साल उस पर जितना दबाव पड़ रहा था इस साल नहीं पड़ रहा है।

१. पब्लिक सेक्टर के प्रतिष्ठानों ने ग्रच्छी-ख़ासी तरकती की है। १६ नवम्बर, १९६३ को चितरंजन लोकोमोटिव वर्क्स ने भारत में बना पहला ए० सी० बिजली का इंजन चालू किया । भोपाल के हैवी एलेक्ट्रि-कल प्लांट का उत्पादन बढ़ गया है। नेशनल मिनरल डेवलपमेंट कारपोरेशन ने. किरीब्र् की लोहे की खानों का विकास क़रीब-क़रीब पूरा कर लिया है। ग्रायल एण्ड नेचुरल गैस कमीशन ने गुजरात में तेल ग्रौर गैस के काफ़ी बड़े जख़ीरों का पता लगा लिया है। ट्रांबे के एटामिक एनर्जी इस्टेबलिशमेंट ने रेडियो ग्राइसोटोप्स का निर्यात करना शुरु कर दिया है।

 कई ऐसे नए प्रोजैक्ट हैं जिनको ग्रमल में लाने की दर्जें-ब-दर्जे तैयारियां हो रही हैं ग्रौर इनसे ग्राने वाले वर्षों में हमारी ग्राधिक व्यवस्था को नई शक्ति मिलेगी । पब्लिक सेक्टर के तीन इस्पात के कारखानों को ग्रौर बडा करने की योजना चल रही है । दुर्गापुर के ग्रलाय एण्ड ट्ल स्टील प्लांट में काम हो रहा है। बोकारों में इस्पात का कारखाना खोलने के काम की शरूग्रात कर दी गई है। तारापुर और राना प्रताप सागर, राजस्थान, में एटमी शक्ति के स्टेशनों को स्थापित करने के लिए क्रमशः संयुक्त राज्य अमरीका और कनाडा से क़रार किए जा चुके हैं। जब कुछ ग्रौर ऐसे कारख़ाने बन कर तैयार हो जायेंगे, जिनके लिए जरूरी विदेशी सहायता ली जा चुकी है, तब हम ग्रपनी तीसरी पंच वर्षीय

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[प-राष्ट्रपति]

योजनों के लक्ष्य से बहुत पीछे न रहेंगे । साथ ही हमारी चौथी योजना के शुरू के वर्षों में हमारी जरूरतों को पूरा करने के लिए कुछ बौर दिजली के कारखाने खोलने के सम्बन्ध में पहले से कार्रवाई शुरू कर दी गई है ।

७. ये वातें संतोषजनक हैं, फिर भी हमारा ग्रायिक विकास उस गति से नहीं हो रहा है जो हमारा योजना का लक्ष्य था। इसकी खास वजह है खेती की पैदावार का घटना, जो १९६२-६३ में ३.३ प्रतिज्ञत कम हुई है। तीसरी पंचवर्षीय योजना के दौरान खेती को यके-बाद-दीगरे ख़राब मौसम का सामना करना पड़ा है। हमारे सामने ग्राज सबसे जरूरी काम यह है कि खेती की पैदावार को बरावर बढ़ाया जाय।

८. तीसरी योगना के ग्रहले दो सालों में खेती के काम को बढ़ाने के लिए बराबर कोशिश की गई है। लगभग ६० लाख एकड़ नई जमीन को सिंचाई की सुविधा पहुंचाई गई है। कोशिश हो रही है कि चालू वर्ष में इसके प्रलावा ४४ लाख एकड़ से ज्यादा जमीन को 'सिंचाई की सुविधा दी जाय। छोटे पैमाने की 'सिंचाई, भूमि-संरक्षण ग्रीर खेती की पैदावार को बढ़ाबा देने के लिए राज्यों को 98.94 करोड़ रुपए ग्रीर दिए गए हैं।

E. गल्ले की पैदावार में जो कमी आई है उसका कीमतों के स्तर पर बड़ा ग्रसर पड़ा है । सरकारी गोदामों से ज्यादा गल्ला निकाल कर, जहां मुमकिन था, सस्ते ग्रनाज की ग्रौर ज्यादा दुकानें खोल कर, गल्ले को ठीक जगह पर पहुंचा कर, ग्रौर उधार देने की नीति वरतकर, हर तरह कोशिश की गई है कि गल्ले का दाम चढ़ने न पाये । ग्रग्रैल-१६६३ से फैक्टरी से निकलने पर चीनी के दाम तथा उसके वितरण पर फिर से कंट्रोल लगा दिया गया है ।

१०. जो बात खेती की पैदावार के लिये ग्रच्छी कही जा सकती है वही ग्रौद्योगिक

# Vice-President, Discharging the functions of the President

उत्पादन के लिए भी ठीक है कि आखिर में चल कर दामों में ठहराव तभी झायेगा जब पैदावार इतनी बढ़ जाय कि उस से बढ़ती हुई मांग पूरी की जा सके। खेती के क्षेत्र का मजबूत बनाने और खेती की पैदावार को बढ़ाने के लिए जो उपाय हम ने किए हैं, उन का जिक मैं ने किया। इन तथा दूसरे उपायों से, साथ ही खेती की खास-खास फसलों का भाव ठीक रखने की नीति से, ऐसा समझा जाता है कि खेती की पैदावार भी बढ़ेगी और उत्पादन

99. बौद्योगिक विकास की रफ्तार तेज करने के लिये कई तरह के प्रशासन सम्बन्धी परिवर्तन किये गए हैं, काम करने के तरीकों को ब्रासान किया जा रहा है, बौर कुछ कंट्रोलों में ढ़ील दे दी गई है। खेती ब्रौर उ क्वर्स् के लिए, खास कर सहकारी क्षेत्र ब्रौर छोटे पैमाने के उद्योगों के लिये, ब्रार्थिक सहायता बढ़ाई जा रही है।

१२. प्रशासन के काम में चुस्ती लाने के लिए और भ्रष्टाचार और बईमानी के खिलाफ की गई शिकायतों पर फौरन और कारगर ढंग से ध्यान देने के लिये यह तै किया गया है कि एक सेस्ट्रल विजिलेन्स कमीशन की स्थापना की जाय जिस का दर्जा, प्रपने क्षेत्र में, लगभग वैसा ही होगा जैसा कि यूनियन पब्लिक सर्विस कमीशन का है। इस की सालाना रिपोर्टें संसद् के दोनों सदनों के सागने रखी जाया करेंगी।

१३. जुलाई १९६३ में हिमाचल प्रदेश, मणिपुर, त्रिपुरा थ्रांर पांडिचेरी की यूनियन टैरिटरी में विधान सभायें और मंत्रि-परिषदें बनाई गयीं, और पिछली दिसम्बर में गोवा, दमन, दीव में भी इसी तरह की सभा बौर परिषद् की स्थापना हुई। १ दिसम्बर, १९६३ को नागालैंड राज्य बनाया गया श्रीर जनवरी, १९६४ में उसकी विधान सभा के लिए चुनाव किए गए 1

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१४. हालांकि हमारी सीमा पर लड़ाई तो नहीं हुई, फिर भी सारे साल चीन से खतरा बना रहा । कोलम्बो प्रस्तावों के बारे में चीन धभी तक घ्रपना जिद्दी रवैया बनाए हुए है ग्रीर उस ने हमारी सीमाग्रों पर ग्रपनी फौजी शक्ति बढ़ाई है ।

१४. हम शान्ति के कायल हैं ग्रीर इस नीति के भी कि संसार के तमाम झगडों को शांतिपूर्ण तरीकों से हल किया जाय, फिर भी हम ग्रपने वचाव की तरफ से गाफिल नहीं हो सकते । इस वर्ष के दौरान हमारी फौज ग्रौर हवाई सेना को सुधारने ग्रौर बढाने के लिये बहुत से कदभ उठाए गए । हमारी हथियारबंद फौजों की सभी शाखाओं में रंगरूटों की भर्ती संतोधजनक रही है लेकिन तकनीकी सेवाग्रों में काम करने वाले योग्य ग्रादमियों की कमी महसूस की जा रही है। सेना में काम करने वालों की नौकरियों की शतों में बहत से सुधार किए गए हैं। जो बड़े-बड उपाय किय गये हैं वे ये हैं : कमी शन-प्राप्त ग्रफसरों की पेंशन दरों में संशोधन. ग्रफसर-दर्जे से निचले दर्जे के जो कर्मचारी मर गए हों, उन की विधवाग्रों ग्रीर उन पर निर्भर लोगों को पेंशन का लाभ पहुंचाने में उदारता और छोटी रकम की पेंशनों में बढोतरी।

9६. हमारी सेनाम्रों को साज-सामान से लैंस करने की दिशा में हमें संयुक्त राज्य-ग्रमरीका, यूनाइटेड किंगडम और राष्ट्रमंडल के कई देशों ने काफी मदद दी है और प्रागे और भी साज-सामान श्राने को है। सोवियत समाज-वादी गणतंव संघ की सरकार ने हमें कई सामान ढ़ोने वाले हवाई जहाज ग्रीर ग्रन्य उपकरण दिये हैं और वे हमारे देश में ग्रावाज की गति से तेज चलने वाले हवाई जहाज तैयार करने का कारखाना बनाने में हमारी मदद कर रहे हैं। इन देशों से हमें जो सहायता मिली ह, उस के लिए हम उन के ग्राभारी हैं।

९७. हमारी रक्षा सेनाएं साज-सामान से पूरी तरह लैस रहें, इस के लिए हम 1987 (Ai) LSD.—3

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चाहते हैं कि उस का ज्यादा-से-ज्यादा उत्पादन हमारे ही देश में हो। हमारी रक्षा के लिए विदेशों में जिस सहायता की व्यवस्था है, उस के ग्रन्तगंत जरूरी प्लांट ग्रौर मधीनें मंगा कर हम सामरिक उद्योगों में उत्पादन का श्राधार मजबत करने की कोशिश कर रहे है। १९६३-६४ में ग्रार्डनेंस फैक्टरियों में १०० करोड़ रुपए से ग्रधिक का उत्पादन होने की आशा है, जबकि १९६२-६३ में यह उत्पादन ६३ करोड़ का था ग्रौर १९६१ ६२ में ४१.४५ करोड रुपये का।

९ म. ग्रापनी घोगेपत नीति के मनुसार, हम दुनिया के तमाम देशों के साथ मित्रता श्रीर सहय.ंग का सम्बन्ध रखने की कोशिश करते रहे हैं। साथ ही अपनी शांतिपूर्ण सह-जीवन ग्रीर गुटों से ग्रलग रहते की नीति का भी पालन किया है। हमारी इस नीति का समर्थनग्रीर उस की सराहना कई अन्तर्रा-ष्ट्रीय सम्मेलनों तथा पश्चिम एशिया ग्रीर उत्तर श्रफ्रीका के देशों ने की है।

१६. हमारे राष्ट्रपति जी को संयुक्त राज्य ग्रमरीका, यूनाइटेड किंगडम, नैपाल, श्रफगानिस्तान ग्रीर ईरान जाने का सौभाग्य प्राप्त हुग्रा ग्रौर उन की सरकारों और वहां के लोगों का प्रेम-पूर्ण स्वागत-सत्कार पाकर उन्हें बड़ी खुशी हुई है। सन्द्राव ग्रौर मित्रता को ग्रौर वढ़ावा देने की गरज से, मैंने इथोपिया, सूडान ग्रौर संयुक्त ग्ररव गणराज्य की यात्ना की । इसके प्रलावा, हमारे कई मंत्रियों ग्रौर ग्रन्य सम्मानित व्यक्तियों ने इसी भावना से संसार के कई देशों का दौरा किया ।

२०. इस वर्ष के दौरान हमारी सरकार को जिन सम्मानित श्रतिथियों के भारत ब्राने पर उनका स्वागत-सत्कार करने का सौभाग्य प्राप्त हुआ है, वे ये हैं : महामहिम लाब्रोस

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# [उप-राष्ट्रपति]

नरेश, महामहिम नेपाल नरेश श्रौर उनकी महारानी, जोर्डन के महामहिम शाह, साइप्रस गणराज्य के उप-राष्ट्रपति, संयुक्त श्ररव गणराज्य की कायंकारिणी परिषद् के प्रधान, सोमाली गणराज्य के प्रधान मंत्री, नाइजीरिया संघीय गणराज्य के उत्तरी क्षेत्र के मुख्य मंत्री, त्यू साउथ वेल्स के मुख्य मंत्री, संयुक्त राज्य श्रमरीका के विदेश मंत्री, श्रर्ल माउंटवेटन श्राफ वर्मा, डेन्मार्क की राजकुलमान्या राज-कुमारी मार्गरेट श्रौर सोवियत श्रंतरिक्ष यात्री वलेन्तीना तेरेशकोवा निकोलायवा श्रौर उन के दो साथी 15

२९. प्रेसीडेण्ट केनेडी की हत्या का समाचार सुनकर हमें बड़ा सदमा पहुंचा ग्रौर दुःख हुग्रा । उनकी मृत्यु से भारत ने एक सच्चा मित्र खोया ग्रौर दुनिया ने ग्रमन ग्रौर दोस्ती का जबर्दस्त हिमायती । हम प्रेसीडन्ट जॉनसन के इस एलान का स्वागत करते हैं जिसमें उन्होंने कहा है कि वे तनाव कम करने ग्रौर दुनिया में ग्रमन बनाए रखने के ग्रहम ग्रौर मुश्किल काम में स्वर्गीय प्रेसीडण्ट केनेडी की नीति का ही पालन करेंगे ; साथ ही उन देशों के ग्राधिक विकास में सहयोग भी देंगे जो कम विकसित हैं ।

२२. श्रंतर्राप्ट्रीय मामलों में जो ग्रति उत्साह वर्धक घटनाएं हुई हैं उनमें से एक यह है कि संयुक्त राज्य श्रमरीका श्रार सोवियत संघ ने बाहरी श्रंतरिक्ष में एटमी हयियारों पर रोक लगाने के सिद्धान्त को मंजूर कर लिया है। इसे बाद में संयुक्त राप्ट्र संघ ने भी स्वीकार कर लिया है। यह घटना श्रीर परीक्षण रोकने का क़रार निरस्त्रीकरण करने और सच्ची शांति स्थापित करने की दिशा में पहले श्रहम क़दम है, जिन्हें उसी बातावरण में हासिल किया जा सकता है जिसमें एक-दूसरे पर भरोसा किया जा सके श्रीर एक-दूसरे पर भरोसा किया जा सके श्रीर एक-दूसरे के साथ मिलजुल कर रहा जा सके । चेयरमैन ट्युश्चेव ने प्रदेश या सीमा के झगड़ों को तय करने में शक्ति का

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प्रयोग न करने के बारे में एक अंतर्राष्ट्रीय करार करने का जो प्रस्ताव किया है, उसमें निहित सिद्धान्त से हम मध्टे तौर पर सहमत है, और आशा करते हैं कि जिन प्रमुख राष्ट्रों का इनसे सरोकार है, व परस्पर विश्वास की भावना से इस ग्रहम सुझाव पर एक ऐसा समझौता कर ुसकेंगे जो सबके लिए संतोष-जनक हो और सबको मंजूर हो ।

२३. नेपाल के साथ हमारे सम्बन्ध बहुत ही मज़बूत और मिन्नतात्पूर्ण हैं और दोनों देश एक-दूसरे की समस्याओं और आकांक्षाओं को पूरी तरह समझते हैं और उनके साथ पूरी हमदर्दी रखते हैं। हम भूटान के र्यााधिक और सामाजिक विकास में बराबर मदद दे रहे हैं।

२४. महाराजा सिक्किम की मृत्यु से भारत श्रौर सिक्किम, दोनों को जो जबर्दस्त सदमा पहुंचा वह संसद् के सदस्यों से छिपा नहीं है। उनके सुपुत्र, राज्यमान्य पाल्दैन थोंडुप नामग्यल दिसम्बर १९६३ में गद्दी पर बैठे।

२५. हमें इस बात की खुशी है कि कुवैत को संयुक्त राष्ट्र में वह स्थान मिल गया है जिसका कि वह हकदार है । कीनिया और उगांडा की स्राजादी पर हमें खुशी है और इस पर भी कि स्रफ्रीका के दूसरे देश जल्द स्राजाद होने को हैं । हम चाहते हैं कि इन देशों के साथ हमारा सम्बन्ध ज्यादा से ज्यादा नजदीकी हो और हम विकास के उन बहुत से कार्यभारों में भी उनका हाथ बटा सकें जो नए स्राजाद मल्कों को उठाने पड़ते हैं ।

२६. हमें उन श्रफ्रीका निवासियों के साथ पूरी हमदर्दी है ग्रौर हम उनकी पूरी हिमायत करते हैं जो ग्रव भी पुर्तगाल की उपनिवेशी हकूमत में हैं ग्रौर ग्राजादी के लिए जढोजहद कर रहे हैं। ग्रफ्रीका ग्रौर दुनिरा के दूसरे मुल्कों के उन लोगों के साथ भी हमारी हमदर्दी है ग्रौर हम उनकी हिमायत करते हैं जो दक्षिण प्रफ़ीका सरकार की रंग ग्रौर जातिभेद की नीतियों को ख़त्म कराने की कोशिशों में लगे हुए हैं।

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२७. जहां तक पाकिस्तान के साथ हमारा संम्बन्ध है, मुझे यह कहते हुए बड़ा ग्रफ़सोस होता है कि पाकिस्तान की मंशा समझौता करने की क़तई नहीं है । "कश्मीर ग्रौर उससे जड़े हुए दूसरे मसलों'' पर दिसम्बर १९६२ में मंत्रियों के स्तर पर बातचीत का जो सिलसिल शुरू हन्ना था वह पांच दौरों के बाद १६ मई १९६३ को कट वातावरण में टट गया । सच तो यह है कि इस बातचीत के सफल होने की आ शातो तभी टट गई थी जब पाकिस्तान ने चीन के साथ सीमा-समझौता करके कश्मीर का एक बहत बडा हिस्सा चीन को दे दिया था जिस पर पाकि-स्तान ने कब्जा कर रखा था। इसके बावजद ग्रौर भारत के खिलाफ चीन के साथ साठ-गांठ करने की दूसरी कारिस्तानियों के बावजद भी, हमारी सरकार धीरज के साथ बातचीत करती रही लेकिन इस बातचीत के पांचों दौरों ने यह बात साफ़ कर दी कि पाकिस्तान तर्क ग्रौर तथ्य के ग्राधार पर समझौता करना नहीं चाहता और इसके पीछे उसका मक़सद सिर्फ यह है कि उसे भारत के खिलाफ प्रोपे-गेंडा करने का मौका मिल जाय।

२८. इन दूर्भाग्यपूर्णं घटनाम्रों के बाव-जुद, भारत-पाकिस्तान की समस्याओं को शान्तिपूर्ण ढंग से हल करने का रास्ता भारत खोजता रहा, झौर जहां तक हो सका, उसने पाकिस्तान द्वारा चलाए 'भारत से नफ़रत' के ग्रान्दोलन को भी *न*जरग्रन्दाज किया । हमारे प्रधान मन्त्री ने एक बार फिर यह ग्रपील की कि भारत ग्रौर पाकिस्तान के बीच 'जंग न करने का ऐलान' किया जाय और साथ ही भारत और पाकिस्तान के सभी झगडों को शान्तिपूर्ण तरीकों से हल करने की कोशिश की जाय । लेकिन प्रधान मन्त्री की ग्रपील पर कोई ध्यान नहीं दिया गया ग्रौर साल के खत्म होते-होते भारत श्रौर पाकिस्तान के सम्बन्ध उससे भी कहीं ज्यादा खराब हो गए जितने कि वह १९६२ में थे।

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२९. दिसम्बर १९६३ के ग्राखिरी हफ्ते में कश्मीर के कुछ समाज-विरोधी लोगों ने हजरतवल की दरगाह से मुएमुबारक चराकर जो घोर ग्रपराध किया उस से कश्मीर श्रौर बाकी भारत के लोगों को बहत चिन्ता हई । लेकिन कश्मीर के स्रघिकारियों की सहायता करने में हमारी सरकार ने बडी फुर्ती से कार्रवाई की जिसके कारण पवित्र बाल मए मबारक मिल गया ग्रौर इससे समचे भारत के लोगों को बड़ी खुशी हुई ग्रौर राहत मिली । परन्तू पाकिस्तान के ग्रधिकारियों ने इस दुर्घटना का फ़ायदा उठाकर पाकिस्तान में भारत-विरोधी ग्रौर फिरकापरस्ती की भावना फैलाई जिसका नतीजा यह हम्रा कि पूर्वी पाकिस्तान में कई जगहों में, जिसमें कि ढाका भी शामिल था, जोर के दंगे हए, क़ानुन श्रौर इन्तजाम खत्म हो गया ग्रीर उसकी वजह से पूर्वी पाकिस्तान में ग्रल्पसंख्यक जाति के कई सौ ग्रादमी मार डाले गए ग्रौर उनकी सम्पत्ति को भी बहत नुकसान पहंचाया गया । कलकत्ता ग्रौर पश्चिम बंगाल के कुछ दूसरे इलाकों में इन दुईटनाग्रों का बरा ग्रसर पडा, लेकिन सर-कार ने बलवाइयों के खिलाफ़ बडी तेजी श्रौर सख्ती से कार्रवाई की ग्रौर. जाति-धर्म का ख्याल किए बिना, भारत के सभी नागरिकों के जान-माल की पूरी हिफ़ाजत की । इमारे राष्ट्रपति ने यह प्रस्ताव भी रखा कि भारत ग्रौर पाकिस्तान के राष्ट्रपति मिल कर दोनों देशों में रहने वाली विभिन्न जातियों से मेल-मिलाप ग्रौर शांति से रहने की भपील करें उन्होंने इस ग्रपील पर कार्रवाई करने के कुछ ग्रमली तरीके भी सुझाए लेकिन पाकिस्तान ने ग्रब तक इन सुझावों को मानने से इंकार ही किया है । पूर्वी पाकिस्तान में जो दंगे हए उनमें वहां के विभिन्न इलाक़ों में रहने वाली ग्रल्पसंख्यक जाति के लोगों की जान ग्रौर माल का भारी नकसान हम्रा । नतीजा यह हग्रा कि ग्राज हमारे सामने पूर्वी पाकिस्तान से बहत बडी तादाद में ग्रल्पसंख्यक जाति के लोगों

के भारत म्राने की समस्या खड़ी हो गई है

उिप-राष्ट्रपति।

३०.<sup>ए</sup>संसद् सदस्यगण ! मैंने ग्राप लोगों के सामने पिछले वर्ष देश की खास-खास **कामयाबियों ग्रौर म**सलों का एक ब्यौरा रखा। हमें जो काम करने हैं ग्रौर हमारे ऊपर जो जिम्मेदारियां हैं, उनका एक छोटा-सा खाका भी मैंने ग्रापके सामने पेश किया है। इन पर ग्राप ग्रच्छी तरह ग़ौर करें, इन्हें समझें श्रौर इन्हें पुरा करने ग्रौर निभाने में ज्यादा से ज्यादा सहयोग दें । हमारी सरकार हर तरह से अपने देश और देश के निवासियों की ग्राजादी ग्रौर इज्जत को बनाये रखने की, देश में एकता ग्रौर खुशहाली बढ़ाने की, ग्रौर एक ऐसा लोकतन्त्रीय ग्रौर समाजवादी समाज बनाने की, कोशिश करती रहेगी जिसमें शान्तिपूर्णं तरीकों से ग्रौर सबकी रजामन्दी से प्रगति की जासके ह

३१. १९६३ के दौरान ससद् ने ४० बिल पास किए थे। १९ पिछले बिल ग्रभी बाकी हैं जिन पर ग्रापको विचार करना है । विचार के लिए जो बिल श्राप के सामने रखे जाएंगे उनमें ये भी शामिल होंगे :----

- (१) कम्पनी (संशोधन) बिल ।
- (२) भारतीय फ़सल बीमा बिल ।
- (३) भार एवं माप-मानक (संशोधन) ৰিল ।
- (४) भारतीय रेलवे (दूसरा संशो-ঘন) ৰিম ।
- (४) केन्द्र शासित प्रदेश दिल्ली पर लागु बम्बई सहकारी समिति ग्रघिनियम, १९२४ को खत्म करने और कुछ संशोधन के साथ पंजाब सहकारी समिति ग्रधिनियम. १९६१ दिल्ली में लागू करने से सम्बद्ध बिल ।
- (६) विदेशी मुद्रा नियमन (संशोधन) बिल ।
- (७) संविधान ( ग्रट्ठारहवां संशो-धन) बिल ।

- Vice-President, Discharging the functions of the President
- ( ८) बनारस हिन्दू विश्वविद्यालय (संशोधन) बिल ।
- (٤) अलीगढ़ मुस्लिम विश्वविद्यालय (संशोधन) बिल ।

३२. भारत सरकार के १९६४-६४ के माली साल की श्रामदनी ग्रौर खर्च के ग्रंदाचे का ब्यौरा ग्रापके सामने रखा जायगा ।

३३. संसद सदस्यगण ! मेरी कामना है कि ग्रापको ग्रपने कार्य में सफलता मिले । मझे पुरा विञ्वास है कि विवेक, सहनशीलता ग्रौर सहयोग की भावना से ग्राप लोग काम करते रहेंगे । मेरी शुभकामना है कि आपके प्रयत्नों से हमारे देशवासियों को ग्रधिकाधिक सुख ग्रौर सन्तोप प्राप्त हो, हमारी मातभमि सुस्थिर ग्रौर सुरक्षित रहे ग्रौर संसार में शान्ति ग्रौर सहयोग की भावना समुझत हो।

# Address

Vice-President: Members of Parliament, I am happy to welcome you once again to your labours in a new session of Parliament.

2. In the year which has iust ended, the Government and the people of India have had to face problems which were vast in magnitude and complex in character. In spite of difficulties and distractions, we have continued to move forward towards our objective of a democratic and socialist order at home and for peace and co-operation in international affairs.

3. The mid-term appraisal of our Third Five-Year Plan undertaken by the Planning Commission has revealed that the ground to be covered in the remaining two years is considerable and an all-out effort would be required to realise our expectations.

While attention in the re-appraisal has necessarily been focussed on the sectors where we seem to be lagging behind the targets which had been set, it is important not to overlook or minimise the progress that

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has been made and the achievements which are in sight. The upward trend in industrial production has been maintained. The general level of industrial output in 1963-64 is expected to be 7 to 8 per cent higher than in the previous year. Basic industries, like coal and steel, have made further progress and production in the steel plants is running at near capacity. While, power shortages have been felt in certain parts of the country, the total availability of power has improved and the transport position is easier. There has been an improvement in export earnings and with continuing external assistance from friendly countries, our foreign exchange reserves and the country's balance of payments position have not been under the same kind of pressure as in the previous year.

5. Public sector undertakings have made significant progress. The first Indian-manufactured A. C. electric locomotive rolled out of the Chittaranjan Locomotive Works on Novem-The Heavy Electrical ber 16, 1963. Plant at Bhopal has increased its out-The National Mineral Developput. Corporation has practically ment completed the development of Kiriburu iron ore mines. The Oil and Natural Gas Commission has established the existence of substantial reserves of oil and gas in Gujarat. The Atomic Energy Establishment at Trombay has begun exporting radio isotopes.

6. A number of new projects are in various stages of implementation and will add fresh strength to our economy in the years ahead. The expansion schemes of the three public sector steel plants are well under way. Work on the Alloy and Tool Steel Plant at Durgapur is in progress. Action has been initiated for the setting up of the steel plant at Bokaro. Agreements have been signed with the United States of America and with Canada for the setting up of atomic power stations at Tarapore and Rana Partap Sagar in Rajasthan

### Vice-President, discharging the functions of the President

respectively. With the other plants under construction for which the necessary external assistance has already been secured, we shall not be far short of our Third Plan target and advance action on additional power plants to take care of our needs in the early years of the Fourth Plan has been initiated.

7. Despite these satisfactory trends, the overall rate of economic growth has lagged behind the Plan target. This is mainly due to the shortage in agricultural production which in 1962-63 showed a fall of 3.3%. There have been successive bad agricultural seasons in the course of the Third Five-Year Plan. A steady increase in agricultural production is the most important task before us today.

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8. There has been a steady expansion in the overall agricultural effort during the first two years of the Third Plan. About six million acres of additional area have been brought under irrigation. Efforts are being made to extend irrigation facilities to over 5:5 million acres during the current year. Additional allocations of Rs. 19.15 crores have been made to the States for stepping up minor irrigation, soil conservation and agricultural production.

9. Shortfalls in the production of foodgrains have had a disturbing effect on price levels. Through larger releases of foodgrains from Government stocks, the setting up of additional fair-price shops wherever feasible and appropriate regulation of movements, and through credit policies, every effort has been made to prevent prices of foodgrains from shooting up. Control over the exfactory price and distribution of sugar was reimposed in April, 1963.

10. In the long run, however, the stability of prices, whether of agricultural or industrial products, can only be achieved through higher production to match the rising level of consumption. I have referred to some of the measures which we have taken

# [Vice-President]

to strengthen the agricultural sector and increase agricultural production. These and other measures, together with the policy of price support for major agricultural crops, should raise the levels of production and productivity in agriculture.

11. To accelerate the pace of development in industry, various administrative changes have been introduced, procedures are being simplified and certain controls have been relaxed. Finance, both for agriculture and industry, particularly the co-operative sector and small-scale industries, is being made available on an increasing scale.

12. To improve the tone of administration and to deal effectively and promptly with complaints of corruption or lack of integrity, it has been decided to set up a Central Vigilance Commission which will have a status in its own sphere broadly corresponding to that of the Union Public Service Commission. Its annual reports will be placed before both Houses of Parliament.

13. Legislative Assemblies with Councils of Ministers were constituted in July, 1963, in the Union Territories of Himachal Pradesh, Manipur, Tripura and Pondicherry and a similar set up was established in the territories of Goa, Daman and Diu in December last. The State of Nagaland was formed on December 1, 1963, and elections to the Legislative Assembly were held in January, 1964.

14. The Chinese threat has continued throughout the year, though there has been no actual fighting along our borders. China still maintains its intransigent attitude on the Colombo proposals and Chinese military buildup along our borders has increased.

15. Dedicated as we are to peace and to the policy of peaceful settlement of all international disputes, we cannot afford to neglect our defences.

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During the course of the year, many steps were taken to improve and expand our Army and Air Force. The response to our demand for recruits to the Armed Forces has been satisfactory in all branches, but we are facing a dearth of qualified personnel for our Technical Services. The conditions of service of armed personnel have been improved in many ways. The more important measures include revision in the rates of pension of Commissioned Officers, liberalisation of pensionary benefits to widows and other dependents of deceased personnel below officer rank and ad hoc increases in small pensions.

16. In the matter of equipping our Forces, appreciable assistance has already been received from the Governments of the United States, the United Kingdom and a number of Commonwealth countries and further assistance is on its way. The Government of the U.S.S.R. have supplied us with a number of transport aircraft and other equipment and are assisting us in establishing a supersonic aircraft factory in the country. We are grateful to all these countries for the help they have extended to us.

17. To keep our Defence Forces well-equipped, we are anxious to rely on domestic production to the maximum possible extent. We are trying to secure a strengthening of our production base for strategic industries by getting the necessary plant and machinery under the external assistance provided for our Defence. Production in the Ordnance Factories in 1963-64 is expected to exceed Rs. 100 crores as compared with Rs. 63 crores in 1962-63 and Rs. 41.45 crores in 1961-62.

18. In accordance with our declared policy, we have continued to seek friendly and co-operative relations with all countries in the world and we have been adhering to the policy of non-alignment and peaceful coexistence, which is receiving growing support and appreciation at a number of international gatherings and from the countries of West Asia and North Africa.

19. Our President had the privilege and pleasure of visiting the United States of America, the United Kingdom, Nepal, Afghanistan and Iran, and of receiving the warm and generous welcome of their Governments and peoples. With a view to further promoting goodwill and friendship, I visited Ethiopia, Sudan and the United Arab Republic. In addition, a number of our Ministers and other high personalities visited various countries of the world, with the same end in view.

20. Our Government had the privilege of welcoming in this country as our honoured guests during the year: His Majesty the King of Laos; Their Majesties the King and the Queen of Nepal; His Majesty the King of Jordan; the Vice-President of the Republic of Cyprus; the President of the Executive Council of the United Arab Republic; the Prime Minister of the Somali Republic; the Premier of the Northern Region of the Federal Republic of Nigeria; the Premier of New South Wales: the U.S. Secretary of State; Earl Mountbatten of Burma; H.R.H. Crown Princess Margrethe of Denmark; and the Soviet cosmonaut Valentina Tereshkova Nikilaeva and her two colleagues.

21. We were shocked and grieved to learn of the assassination of President Kennedy. In his death, India lost a genuine friend and, the world, a great champion of peace and amity. We welcome the declaration made by President Johnson that he would continue the policies of the late President Kennedy in the great and difficult task of reducing tensions and maintaining world peace, as well as contributing to the economic development of the less-developed countries of the world.

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22. One of the most encouraging developments in international affairs has been the acceptance by the United States and the Soviet Union of the principle, subsequently adopted by the United Nations, of banning nuclear weapons from outer space. This and the Test Ban Agreement are significant first steps on the road to disarmament and genuine peace, which can be achieved only in a climate of mutual confidence and co-operative co-existence. We broadly agree with the principle underlying the proposal for an international agreement renouncing the use of force in settling territorial or border disputes made by Chairman Khrushchev, and hope that the principal Powers concerned will be able, in a spirit of mutual confidence, to work satisfactory and acceptable out a agreement on this important suggestion.

23. Our relations with Nepal are most cordial and friendly and there is full understanding and sympathy in each country for the problems and aspirations of the other. We are continuing to extend assistance for Bhutan's economic and social development.

24. Members of Parliament are aware of the tragic loss that both India and Sikkim have sustained by the death of the late Maharaja of Sikkim. His son, His Highness Palden Thondup Namgyal, acceded to the "Gaddi" in December 1963.

25. We are happy that Kuwait has now secured her rightful place in the United Nations. We rejoice in the independence of Kenya and Uganda and the early advent of freedom and independence to other territories in Africa. We look forward to developing closer relations with all these countries and to co-operating with them in tackling the many tasks of development which freedom brings in its wake.

## [Vice-President]

26. We extend our full sympathy and support to the African people who are still under Portuguese colonial rule in their struggle for freedom and independence and in the efforts being made by all people of Africa and other countries of the world to put an end to the policies of apartheid and racial discrimination practised by the Government of South Africa.

27. As regards our relations with Pakistan, I regret to say that there has been no desire on the part of Pakistan to reach any settlement. The Minister-level discussions on "Kashmir and other related matters" that began in December, 1962, broke up after five rounds of talks on May 16, 1963, on an acrimonious note. Hopes for the success of these talks were, in fact, shattered by Pakistan concluding a border agreement with China ceding to China a large area of Kashmir which was under Pakistan's military occupation. In spite of this and other acts of collusion with China against India, our Government patiently pursued the negotiations, but the five rounds of talks clearly showed that Pakistan has no intention to reach a settlement on a rational and realistic basis and that its sole object in entering into these bilateral discussions was to gain propaganda advantage against India.

28. Despite these unfortunate developments. India continued to seek avenues for peaceful solution of Indo-Pakistan problems and to ignore, as far as was possible, the "Hate India" campaign that had been mounted in Pakistan. A renewed call was made by our Prime Minister for a "No War Declaration" between India and Pakistan, and for simultaneous efforts to solve Indo-Pakistan differences through peaceful methods. The Prime Minister's appeal was disregarded and the year ended with Indo-Pakistan relations in a far worse condition than during 1962.

29. The heinous sacrilege committed by some anti-social elements in Kashmir who stole the holy relic from

### Vice-President, Discharging the functions of the President

the Hazratbal shrine in the last week of December, 1963, caused serious concern to all people in Kashmir as well as the rest of India. The prompt action taken by our Government in assisting the local authorities in Kashmir in the investigations resulted in the recovery of the holy relic which was a matter of great joy satisfaction to people all over and India. The Pakistan authorities, however, exploited this incident to fan anti-Indian and communal feelings in Pakistan which led to serious disturbances and complete breakdown of law and order in various areas of East Pakistan including Dacca itself, resulting in the loss of several hundreds of lives of the minority community in East Pakistan and considerable loss of property belonging to the minority community. These inc:dents had repercussions in Calcutta and certain areas of West Bengal and Government took prompt and firm action against the miscreants and gave full protection to the life and property of all citizens of India, irrespective of their caste or creed. Our President also made a proposal for a joint appeal by the Presidents of India and Pakistan to restore peace and harmony amongst the various communities living in the two countries and suggested certain practical steps to follow up this appeal. Pakistani response to these proposals has been negative. The disturso far bances in East Pakistan have taken a heavy toll of the lives and properties of the members of the minority community in various areas of East Pakistan. As a result, we are faced with a large influx of the members of the minority community from East Pakistan into India.

30. Members of Parliament, I have placed before you an account of our main achievements and problems of the past year. I have also given you a brief picture of the tasks and burdens that face us. They neel your dedicated attention, understanding and co-operation in increasing masue. It will continue to be the endeavour of

# 25 Address by the Vice- MAGHA 21, 1885 (SAKA) Legal Tender (Inscribed 26 President, Discharging Notes) Bill the functions of the President

our Government, in all possible ways, to uphold the dignity and independence of our land and people, to promote our unity and well-being and to build a democratic and socialistic society in which progress is sought and attained by peaceful means and by consent.

31. Fifty-eight Bills were passed by Parliament during 1963. Nineteen Bills are pending before you. Among the Bills that will be placed before you for your consideration will be:---

(1) The Companies (Amendment) Bill.

(2) The Indian Crop Insurance Bill.

(3) The Standards of Weights and Measures (Amendment) Bill.

(4) The Indian Railways (Second Amendment) Bill.

(5) Bill to repeal the Bombay Co-operative Societies Act, 1925, as applicable to the Union Territory of Delhi and to extend the Funjab Co-operative Societies Act, 1961, with certain modifications to Delhi.

(6) The Foreign Exchange Regulation (Amendment) Bill.

(7) The Constitution (Eighteenth Amendment) Buy.

(8) The Banaras Hindu University (Amendment) Bill.

(9) The Aligarh Muslim Unversity (Amendment) Bill.

32. A statement of Estimated Recents and Expenditure of the Covernment of India for the unancial year 1964-65 will be laid before you.

33 Members of Parliament, I wish you success in your labours. I earnestly trust that wisdom and tolerance and a spirit of co-operative effort will guide you. May your endeavours bring increasing prosperity and contentment to our people, stability and security to our Motherland and assist in promoting peace and cooperation in the world.

### LEGAL TENDER (INSCRIBED NOTES) BILL\*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character.

# Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce<sup>†</sup> the Bill.

### 12.22 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 11, 1964/Magha 22, 1885 (Saka).

\*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 10-2-1964. †I tr oduced with the recommendation of the President.